

avalanches in Sonmarg in Ganderbal district, Gurez Sector in Bandipora district and Machchil Sector in Kupwara district of Jammu and Kashmir on the 25th, 26th and 28th of January, 2017 respectively.

The loss of precious lives in these natural calamities is indeed painful and unfortunate.

The House joins me in expressing our heartfelt condolences and sympathy to the bereaved families.

I request Members to rise in their places and observe silence as a mark of respect to the memory of those who lost their lives in these tragedies.

(Hon. Members then stood in silence for one minute)

PAPERS LAID ON THE TABLE

Statement showing the Bills passed by the Houses of Parliament and assented to by the President

SECRETARY-GENERAL: Sir, I lay on the Table, a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Two Hundred and Forty-first Session of the Rajya Sabha and assented to by the President.

1. The Taxation Laws (Second Amendment) Bill, 2016.
2. The Rights of Persons with Disabilities Bill, 2016.
3. The Appropriation (No. 4) Bill, 2016.
4. The Appropriation (No. 5) Bill, 2016.

[Placed in Library. *See* No. L.T. 6489/16/17]

Economic Survey, 2016-17

THE MINISTER OF FINANCE AND THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Sir, I lay on the Table, a copy (in English and Hindi) of the Economic Survey, 2016-17.

Ordinances Promulgated by the President

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, I lay on the Table, under sub-clause (a) of clause (2) of article 123 of the Constitution, a copy each (in English